

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 121 OF 2018 &
IA NO. 408 OF 2018

Dated: 15th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Astha Sharma

Counsel for the Respondent(s) : Mr. Praveen Kumar for R-2

ORDER

The learned counsel for the appearing parties submitted that, the pleadings are completed in this matter and the matter may kindly be listed for hearing.

Submissions made by the learned counsel appearing for both the parties, as stated supra, are placed on record.

List this matter for hearing on **10.01.2019**, as requested and agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

vt/pk

(Justice N. K. Patil)
Judicial Member